

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **24.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : CP(CA)/30(CHE)/2024
Name of Petitioner :
& : Tiesar Personal Care Pvt Ltd
Name of Respondent :
Section : Sec 66 of CA, 2013

ORDER

Present: Mr. Dhandapani Sethuraman, Ld. Counsel for Petitioner.
Ms. Nandhini Agarwal, Ld. Counsel for RD.

Petitioner has e-filed in the form of minutes by way of additional documents in terms of Order dated 09.07.2024.

Arguments heard.

Order reserved.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**